

VIDYASAGAR LEARNING PRIVATE LIMITED
 Claims as on 11th December, 2021
 (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	Name of COC Member	Address	Category	Amount of claims Received	Amount of claims admitted	% of member	Extent to which the debts or dues are secured or unsecured	* Proofs admitted/ rejected
1	Saraswat Co -Op Bank Ltd.	74-C, Samadhan Building , 2nd Floor, Senapati Bapat Marg, Dadar (W), Mumbai 400028	Financial Creditor	28,05,887	28,05,887	100.00	Secured	admitted
TOTAL				28,05,887	28,05,887	100.00		

* The Claims Submitted are been Accepted based on the Information and Documents Submitted before IRP/RP and also subject to verification of books of accounts of Corporate Debtor.



Mr. Anish Gupta
 IBB/IPA-002/IP-N00285/2017-2018/10843
 (Resolution Professional)
VIDYASAGAR LEARNING PRIVATE LIMITED
 (A Company under corporate insolvency resolution process by NCLT Order dated 17.08.2021)



Date: 17.12.2021
 Place: Mumbai